

ITEM NO.101

COURT NO.11

SECTION XIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3674/2015

K.S. VARGHESE & ORS

Appellant(s)

VERSUS

ST.PETER'S & PAUL'S SYRIAN ORTH.& ORS.

Respondent(s)

(With appln. For Directions and c/delay in filing Additional documents and exemption from filing O.T. and permission to file additional documents and directions and intervention)

with

I.A. 19 (Appln. For permission to bring on record additional facts and documents)

WITH

C.A. No. 3681/2015

(With Interim Relief and Office Report)

C.A. No. 3682/2015

(With Interim Relief and Office Report)

C.A. No. 3683/2015

(With Office Report)

C.A. No. 8790/2015C.A. No. 2036/2010

(With Office Report)

C.A. No. 8789/2015

(With appln.(s) for permission to file additional documents and for exemption from filing O.T.)

SLP(C) No. 35211/2015

(With Interim Relief and Office Report)

S.L.P.(C)...CC No. 22129/2015

(With Office Report)

SLP(C) No. 35599/2015

(With appln.(s) for directions and appln.(s) for permission to file additional documents and Office Report)

C.A. No. 8478/2012

(With appln.(s) for intervention and directions and interim relief and Office Report)

SLP(C) No. 28797/2015

Date : 12/04/2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE AMITAVA ROY

For the parties:

CA 3674/2015
(Appellant)

Mr. C.A. Sundaram, Sr. Adv.
Mr. S. Udaya Kumar Sagar, Adv.
Ms. Bina Madhavan, Adv.
Ms. Swati Bhardwaj, Adv.
Ms. Ramandeep Kaur, Adv.
For M/s. Lawyer's Knit & Co, Adv.

CA 8478/2012
(Appellant)

Mr. K.V. Vishwanathan, Sr. Adv.
Mr. E.M.S. Anam, Adv.

C.A. Nos. 3674,
3681, 3683/2015
(Appellant)

Mr. P.J. Philip, Adv.
Mr. P.K. Manohar, Adv.

Mr. Radha Shyam Jena, Adv.

For the applicant
CA 3674/2015

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Mr. Ashwin Rakesh, Adv.
Mr. Ritesh Kumar, Adv.

Mr. P.K. Manohar, Adv.

Mr. A. Raghunath, Adv.

Mr. Shyam Diwan, Sr. Adv.
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Ms. Anupama Sharma, Adv.
Ms. Sonali Negi, Adv.

CA 2036/2010
(Appellant)

Mr. C.U. Singh, Sr. Adv.
Mr. Rohit Memman Alex, Adv.
Mr. P. S. Sudheer, Adv.
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Ms. Shruti Jose, Adv.

SC 28797/2015 (Petitioner)	Mr. V.K. Biju, Adv. Mr. Roy Isaak, Adv. Mr. Abhay Pratap Singh, Adv. Mr. N. Livingstone, Adv. Mr. N.P.R. Panickker, Adv.
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CA 8790/2015 (Appellant)	Mr. K. Parasharan, Sr. Adv. Mr. Vishnu Sharma, Adv. Ms. Anupama Sharma, Adv. Mr. P.J. Phillip, Adv. Ms. Sonali Negi, Adv.
(Respondent)	Mr. K.K. Venugopal, Sr. Adv. Mr. Kuriakose Varghese, Adv. Mr. V. Shyamohan, Adv. Ms. Saumya Sharma, Adv. Ms. Taniya Pandey, Adv. Mr. Surya Prakash, Adv. Mr. A. Phukan, Adv. Mr. E.M.S. Anam, Adv.
C.A. No. 3674/2015 (Respondent)	Mr. K.K. Venugopal, Sr. Adv. Mr. S. Sreekumar, Sr. Adv. Mr. E.M.S. Anam, Adv. Mr. Ankur Talwar, Adv.
C.A. 3674/2015 (Respondent No.14)	Mr. Vishnu Sharma, Adv. Ms. Anupama Sharma, Adv. Mr. P.J. Philip, Adv. Ms. Sonali Negi, Adv.
	Mr. A. Raghunath, Adv.

CA 3681/2015 (Respondent)	Mr. S. Sreekumar, Sr.Adv. Mr. E.M.S. Anam, Adv. Mr. Mathew P. Paul, Adv.
CA 3682/2015 (Respondent)	Mr. Krishnan Venugopal, Sr.Adv. Mr. E.M.S. Anam, Adv.
CA 3683/2015 (Respondent No.2)	Mr. Vishnu Sharma, Adv. Ms. Anupama Sharma, Adv.
CA 3683/2015 (Respondent)	Mr. K.V. Vishwanathan, Sr.Adv. Mr. E.M.S. Anam, Adv.
CA 8789/2015 (Respondent)	Mr. C.U. Singh, Sr.Adv. Mr. E.M.S. Anam, Adv.
CA 8790/2015 (Respondent)	Mr. S. Sreekumar, Sr.Adv. Mr. E.M.S. Anam, Adv.
SC 35599/2015 SC 35211/2015 CC 22129/2015 (Respondent)	Mr. S. Sreekumar, Sr.Adv. Mr. E.M.S. Anam, Adv. Mr. A. Raghunath, Adv. Mr. P.K. Manohar, Adv. Mr. Sanjay Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In C.A. Nos. 3674, 3681, 3682, 3683, 8789 & 8790 of 2015,
SLP(C) 35211/2015, SLP (C)...CC 22129/2015, SLP(C) 35599,
28797 OF 2015

Delay condoned

Issue notice.

Mr. E.M.S. Annam accepts notice.

Leave granted.

Heard learned counsel appearing for the parties
at great length.

Hearing concluded.

Judgment reserved.

Written submissions be filed within ten days.

IN C.A. Nos.2036 OF 2010 & 8478 OF 2012

Heard learned counsel at great length.

Judgment reserved.

(NEELAM GULATI)
COURT MASTER

(B. PARVATHI)
COURT MASTER

(TAPAN KR. CHAKRABORTY)
COURT MASTER